GOVERNMENT OF INDIA COMMERCE AND INDUSTRY LOK SABHA

UNSTARRED QUESTION NO:2372
ANSWERED ON:09.08.2010
RELAXATION IN SEZ NORMS
Balram Shri P.;Ponnam Shri Prabhakar;Shetkar Shri Suresh Kumar;Siricilla Shri Rajaiah

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Government plans to relax the contiguity norms for Special Economic Zones (SEZs), which will benefit developers such as Navi Mumbai SEZ in Maharashtra and IFFCO Kisan SEZ in Andhra Pradesh;
- (b) if so, the details thereof and the reasons therefor;
- (c) the time by which a final decision is likely to be taken in this regard; and
- (d) the details of other SEZs for which similar relaxation is likely to be given in the remaining Eleventh Plan?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY(SHRI JYOTIRADITYA M. SCINDIA)

(a) to (d): Rule 7 of the SEZ Rules, 2006, inter-alia, provides that Board of Approval may relax contiguity norms for Special Economic Zones.